COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 39 OF 2017 & IA NOS. 94, 95 AND 187 OF 2017

Dated: 27th April, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) Mr. Gaurav Mitra

> Mr. Vishnu Sharma Ms. Deepali Dwivedi

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

ORDER

List the matter on 27.07.2018 as agreed by the learned counsel appearing for both the parties.

(Justice N.K. Patil) Judicial Member

(B.N. Talukdar) **Technical Member (P&NG)**

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